Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether the Government has notified post graduate surgical courses in Ayurveda, if so, the details thereof including the nature/expertise/qualifications of faculty entrusted with training the students of the course;

(b) the schedule prescribed/laid down for the training of PG students therein along with the number of surgical procedures included in the course;

(c) whether Anaesthesia during the event of an Ayurvedic surgery will be administered to a patient by Allopathic practitioners or an Ayurvedic doctor;

(d) whether the anaesthesia so administered be of Ayurvedic/Allopathic composition;

(e) whether Ayurvedic doctors/surgeons have been permitted to prefix ‘Dr’ and ‘MS’ respectively on their display/name boards, if so, the details thereof; and

(f) the number of research papers presented in various fora domestically/globally in the field of Ayurvedic surgery during the last two years?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY

(SHRI KIREN RIJIJU)

(a) to (f): A statement is laid on the Table of the House
STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 260 * FOR 12TH MARCH, 2021

(a) Yes sir. The Central Council of Indian Medicine (CCIM) has notified Indian Medicine Central Council (Post Graduate Ayurveda Education) Regulation, 2016 vide Gazette Notification dated 7th November, 2016, wherein details of all PG surgical courses in Ayurveda including nature/expertise/qualifications of the faculty entrusted with training the students of the course are mentioned. The IMCC (Post Graduate Ayurveda Education) Regulation, 2016 in detail is available in public domain and can be accessed at https://www.ccimindia.org/pdf/rul-reg-mse-ay-2016-9.pdf

(b) As mentioned in said regulation, postgraduate students shall have to undergo study for a period of three years after the admission. Total 58 surgical procedures that PG scholars of Shalya (General Surgery) and Shalakya (Diseases of Eye, Ear, Nose, Throat, Head, Oro-Dentistry) streams (cumulatively) need to be practically trained are notified vide the Indian Medicine Central Council (Post Graduate Ayurveda Education) Amendment Regulations, 2020 dated 19th November, 2020. The IMCC (Post Graduate Ayurveda Education) Amendment Regulations, 2020, in detail, is available in public domain and can be accessed at https://www.ccimindia.org/latestupdate/223208-website.pdf

(c) & (d) There is no classification of Surgery as allopathic or Ayurvedic, it is a procedural technique. Anaesthesia means drugs that make you unable to feel pain during a surgical procedure. Allopathic Anaesthetic medication, if used, is administered by Anaesthesiologist, wherever required.

(e) Government has permitted to use term ‘Doctor’ to Practitioners of Indian System of Medicine vide Ministry of Health & Family Welfare’s order dated 25th November, 2003. Further, as per Practitioners of Indian Medicine (Standards of Professional Conduct, Etiquette and Code of Ethics) Regulations, 1982, it shall be compulsory for a practitioner of Indian medicine to affix the correct degree or diploma before or after his name.

(f) At present, there is no specific data available in this regard. However, some research papers published by the National Institutes and Research Councils under this Ministry are Annexed.
Annexure

Research Paper Published by the National Institutes and Research Councils under M/o AYUSH
